

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:114
ANSWERED ON:09.11.2010
LEVY QUOTA OF SUGAR
Sarvey Shri Sathyanarayana

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government proposes to reduce the levy sugar quota to 15%;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the manner in which the Government proposes to meet the shortfall?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (c): The Government has fixed the Levy sugar obligation at the rate of 10% of the sugar produced for the 2010-11 sugar season. With the surplus stocks under levy obligation from earlier year, the aforesaid levy sugar obligation is sufficient to cover the current levels of requirement.